

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 204
IB-528/ND/2020**

IN THE MATTER OF:

M/s. Sun Land Alloys

...PETITIONER

Vs.

M/s. Kiran Udyog Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 11.01.2021
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational-creditor :Mr. Sanyam Jain, Advocate.

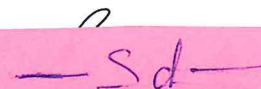
For the Respondent/ Corporate-debtor :Mr. Pranshu Goel, CA.

ORDER

Heard the submissions made by the Learned Counsels for both the parties. The Learned Counsels for both the parties have made joint request for grant of time to argue the matter. The Learned Counsels have also submitted to the Tribunal that the matter is in the advance stage of settlement outside the Tribunal. The matter may be now posted to 02.02.2021.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**